

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No.115 RST.App/7(AHM)2022 in
CP(IB) 835 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Shivani Sumit Jain Proprietor of S K Infra
V/s
Riddhi Corporate Services Ltd

.....Applicant

.....Respondent

Order delivered on: 01/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :Ms. Riddhi B. Advocate
For the Respondent :Mr. Amrish Gandhi, PCS

ORDER

Matter stands adjourned to 17.04.2023.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)